

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPECIAL JUDGE
(PC ACT)(CBI)ROUSE AVENUE COURT COMPLEX, NEW DELHI.**

No.F.3(4)/R.A.C.C/Labour Courts/2022 15046-15064-C Dated, 19/5/22

Copy forwarded digitally for information to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Court, New Delhi.

Copy forwarded digitally for information and necessary action to:-

1. Sh. Ajay Goel, PO/LC-06, RACC, New Delhi (successor court of Sh.Ramesh Kumar-II, PO/LC-06, RACC, New Delhi.)
2. Ms. Navita Kumari Bagha, PO/LC-07, RACC, New Delhi.
3. The Ld. Officer In-charge, Facilitation and Computer Branch, Rouse Avenue Court Complex, New Delhi.
4. The Ahlmads/Asstt. Ahlmads of the transferor/transferee Courts shall ensure that the lists of assigned cases be displayed outside the Court Rooms and public at large be notified and the files be sent to the transferee Court immediately so as to avoid any inconvenience to the lawyers and litigants. Ahlmad/Asstt. Ahlmads of the transferor Courts are also directed to provide the lists of assigned cases to the In-charge Computer Branch, Rouse Avenue Court Complex well in time and the In-charge, Computer Branch shall ensure that the same is uploaded on the website of Delhi District Court. Besides the above cases mentioned in the order, if there is any connected matter(s) left over the same be also sent to the transferee court along with the main case(s).
5. The P.S. to the Ld. Principal District & Sessions Judge-cum-Spl. Judge (PC Act)(CBI), RACC, New Delhi.
6. The Website Committee, Tis Hazari Courts, Delhi for uploading on the official website.
7. In-charge R & I with the instructions to paste the same in the Bar Rooms, RACC, New Delhi.
8. The Hony. Secretary, Delhi High Court Bar Association, Tis Hazari/Rouse Avenue/ New Delhi/Shahdara/ Rohini/Dwarka Courts and Saket Courts Bar Associations, Delhi/ New Delhi.


10/05/22

(Vinay Kumar Gupta)
Principal District & Sessions Judge
-cum-Spl. Judge(PC Act)(CBI)
Rouse Avenue Court Complex
New Delhi.

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
OFFICE OF THE COMMISSIONER (LABOUR)
5, SHAM NATH MARG, DELHI-110054

5 84901
12/5/22

F.No. Addl.LC (II)/Misc/2012/Lab/2022/Part file/ 2298-2300

Dated:- 06/05/2022

ORDER

3911-2
11/05/22

1. Whereas, Ld. Officiating Pr. District & Sessions Judge, Rouse Avenue Court Complex vide letters dated 11.04.2022 has requested to transfer the Cases (1) LIR no. 2390/2016 titled as Dinesh Kumar Vs. Bhagwan Mahavir Hospital and Ors., (2) LIR No. 1932/2016, titled as Suraj Pal Singh Vs. Bhagwan Mahavir Hospital and Ors and (3) LIR No. 830/2016, titled as Anjay Kumar Vs. Bhagwan Mahavir Hospital and Ors., which are pending in the Court of Ld. Sh.Ramesh Kumar-II, POLC-06, to the court of Smt. Navita Kumari Bagha, Ld. POLC-07, where different identical cases are pending;
2. And whereas, the request of Ld. Officiating Pr. District & Sessions Judge, has been considered and the cases mentioned in para 1 above, may be transferred to POLC-07 as requested by the Ld. Officiating Pr. District & Sessions Judge;
3. Now, therefore, in exercise of powers conferred by section 33 B of Industrial Disputes Act, 1947(XIV of 1947) read with Government of India, Ministry of Labour Notification no. S-11011/2/75-DK(IA) dated 14th April 1975 and for the reasons stated above, the Industrial Dispute mentioned in para-I is withdrawn from the POLC-06 presided over by Ld. Sh. Ramesh Kumar-II, and the same is transferred to Industrial Tribunal presided over by Ld. Smt. Navita Kumari Bagha, POLC-07.
4. It is further directed that the transferee Industrial Tribunal shall proceed with the transferred proceeding from the stage at which they stood at the time of transfer.

This issues with the approval of Pr. Secretary (Labour).

(S.C. Yadav) 6/5/22
Additional Labour Commissioner

Copy to:

1. Ld. Pr. officiating District & Sessions Judge, Rouse Avenue Court complex, New Delhi-110001
2. Ld. Sh.Ramesh Kumar-II, POLC-06, Rouse Avenue Court Complex, New Delhi.
3. Ld. Smt. Navita Kumari Bagha, POLC-07 Room No. 308, Rouse Avenue Court complex, New Delhi.

Marked to Judicial Branch.

11/05/22
11/5/2022